to their representations and , have taken up the matter with the Government of Bengal

Shri A D MANI Has it come to the notice of the Government that in some colleges the grant given by the U G C for the maintenance of the pay scales is being diverted by the college authorities for the development of the college and the lecturers concerned are being asked to sign that they received the full amounts?

SHRI M C CHAGLA If it is true, it is a shocking and a scandalous thing I have heard such things but I do not know how to check them

## जम्मुतथा काइमीर में बर्मी का फटना

४१४. श्री राम सहाय क्या गृह-कार्य मबी यह बताने की कृपा करेगे कि

- (क) क्या यह सच है कि ३ जुलाई, १६६४ को पाकिस्तानी एजेन्टो ने जम्मू तथा काश्मीर की नेशनल काम्रेस के दफ्तर मे दूसरी बार बम रखा,
- (ख) जम्मू तथा काश्मीर राज्य मे बमो के कितने मामले पाकिस्तानी एजेटो द्वारा किये जा चुके हैं , ग्रीर
- $(\eta)$  क्या इस सम्बन्ध मे कोई गिरफ्ता-रिया की जा चुकी है  $^{7}$

†[Bome Explosions in Jammu and Kashmir

- \*415 SHRI RAM SAHAI Will the Minister of Home Affairs be pleased to state
- (a) whether it is a fact that on 3rd July, 1964 Pakistani agents placed a bomb for the second time in the office of the National Conference of Jammu and Kashmir;

- (b) the number of bomb cases in the State of Jammu and Kashmir for which Pakistani agents were responsible, and
- (c) whether any arrests have been made in the connection?]

गृह-कार्यमत्रालय में राज्यमत्रो (श्रो जयसुखनाल हार्था) '(क) जी हा ।

- (ख) १९६४ के श्रारम्भ से श्रव तक ४६ विस्फोट हुए हैं। राज्य सरकार द्वारा इन विस्फोटों में की गई जाच ने सकेत किया है कि इस बात की प्रवल सभावना है कि ये विस्फोट पाकिस्तानी एजेटो द्वारा कराये गये थे।
  - (ग) दा व्यक्ति गिरफ्तार किये गए।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) (a) Yes, SIr

- (b) There have been 46 explosions so far since the beginning of 1964 Investigation conducted by the State Government into these explosions has indicated the strong probability that they were engineered by Pakistani agents
- (c) Two persons have been arrested ]

श्री राम सहाय : क्या मैं यह जान सकूगा कि कुछ ऐसे प्रमाण भी मिले है जिन से यह पता लग सके कि इस सारी कार्यवाही मे पाकिस्तान शासन का भी कोई श्रथ है?

श्री जयसुखलाल हाथी शासन का तो मै नही कह सकता लेकिन पाकिस्तानी एजेटी का, पाकिस्तान के लोगा का हाथ जरूर है।

भी राम सहाय ये लोग जो पकडे गये हैं वें किस श्रेणी के, किस वर्गके या किस पेक्षे के लोग है ?

श्री जयसुखलाल हाथी : श्रेणी का तो पता नहीं क्योंकि खास तौर से खास उनका काम-धंधा क्या है ऐसा तो मालम नही हम्रा ।

SHRI G. M. MIR: I would like to know the names of the persons who have been arrested in this connection. I would also like to know whether the Government is in a position to say whether these bombs that have been exploded are imported from Pakistan and whether they have any specific information in the matter.

SHRI JAISUKHLAL HATHI: far as the names are concerned, I am sorry I have not the information but 'from the materials that have been made available and the examination, it -appears that they come from Pakistan.

श्री विमलकुमार मन्नालालजी चौरडिया: क्या श्रीमान यह बतलायेंगे कि इस तरह के .**ग्राये दिन बम्ब** विस्फोट होते रहते है ग्रौर स्रक्षा की वहां पर पूरी व्यवस्था हो नही पाती तो क्या केन्द्रीय सरकार सुरक्षा की ्दष्टि से वहां पर हस्तक्षेप कर के कुछ करने की सोच रही है ?

भी जयसुखलाल हाथी: जहां तक ला एंड ब्रार्डर की बात है तो वह जम्मू एंड काश्मीर गवर्नमेंट की जिम्मेदारी है ग्रौर जम्म एड काश्मीर गवर्नमेंट जो कुछ करना चाहती है वह करती है, कहा भी है ग्रीर वह खातिर-दारी इस बारे में रखते हैं।

SHRI SITARAM JAIPURIA: the Government any report that the supporters of Sheikh Abdulla and Maulana Farooqui are helping them to carry on with this sabotage activity in Kashmir, and if so, what is the Government's plan to deal with this matter and what steps are being taken in that direction?

Shri JAISUKHLAL HATHI: I said so far as the explosions are concern-· ed, we have not that information.

شرى پهارے لال كويل ددطالب، : کیا میں ماتیہ منتوی جی سے یہ جان سکتا هول که په جو دو آدمي گرفتار کیے گئے میں وہ کس قانوں کے انتركت كرفتار كأنے كأنے هيں اور كيا کسی ک**ے خلاف کوئ**ی تحقیقات بھی ہو رھی ھے 🤄

†िश्रो प्यारे लाल क्रील "तालिब ": क्या मैं माननीय मंत्री जी से यह जान सकता हं कि यह जो दो ब्रादमी गिरफ्तार किए गए हैं वो किस कानुन के ग्रन्तर्गत गिरफ्तार किए गए हैं स्रौर क्या किसी के खिलाफ कोई तहकीक़ात भी हो रही है ?]

श्री जयसुखलाल हायी: ये पकडे गये है लेकिन अभी मकदमा शरू नहीं हम्रा है।

श्री महावीर प्रसाद भागव : माननीय मंत्री जी ने ग्रभी कहा कि जम्म-काश्मीर सरकार जो चाहती है करती है तो क्या मै माननीय मत्नी जी से पूछ सकता हूं कि क्या उस सरकार श्रौर केन्द्रीय सरकार के बीच मे कोई समन्वय नही है ?

श्री जयसुखलाल हाथी: समन्वय की बात नही है। मैने कहा कि इस की जिम्मे-दारी जम्म-काश्मीर गवर्नमेट की है, वह यह करते है लेकिन हम यहां से गाइडेस उन को जरूर देते है ? .

SHRI FARIDUL HAQ ANSARI: Mav I know whether the agents operated from outside the cease-fire line or they operate from inside Kashmir, meaning, whether these Pakistani spies or agents are inside and if so, whether the Government has arrested some of these people?

SHRI JAISUKHLAL HATHI: Some of them are imprisoned who have

<sup>+[]</sup> Hindi transliteration.

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Some of crossed the cease fire line them are within this area.

SHRI G M MIR Sir, . .

MR. CHAIRMAN. Please remember that other Members have not put one question. I have already allowed you You must have to put one question a little patience.

SHRI G M MIR· I from come Jammu and Kashmir

श्री उद्धवराव साहेबराव पाटिल: क्या श्रीमान यह बतलायेंगे कि जो लोग गिरफ्तार हुए हैं उन े नेशनैलिटी इडियन है या पाकिस्तानी भ्रोर किस सियासी गृट से उन का ताल्लक है ?

श्री जयस्खलाल हाश्री : मैंने कहा कि नाम की मेरे पास अभी जानकारी नहीं लेकिन नेशनैलिटी इडियन है।

श्री महावीर प्रसाद शक्ल: क्या सरकार यह बताने की कृपा करेगी कि हमारा गप्तचर विभाग इस बात का पहले से ही पता लगाने में समर्थ क्यो नहीं हो रहा है, घटना होने से पहले ही इसका पता लगाने में हमारा गुप्तचर विभाग क्यो समर्थ नही हो रहा है ?

श्री जयसुख लाल हाथी : घटना को जानने मे समर्थ नहीं हुआ है ऐसा तो नहीं है लेकिन जो स्पाईज होते हैं वे तो चोरी छिपे ही काम करते है, जब उनको पकड़ा जा सकता है और अपेनली मालुम हो जाते हैं तब तो स्पाई नही रहते हैं।

SHRI G. M. MIR: Sir, . . .

Mr. CHAIRMAN: You will please wait Those Members who have not put one question will have priority over you, if I may say so,

SHRI I K GUJRAL May I with your permission, the Minister if it is a fact that some months back some high officials of the Pakistan Government were permitted to visit Kashmir and stay therefore more than a month and is it a fact that it is since their visit and stay there, that these activities of sabotage have increased?

SHRI JAISUKHLAL HATHI increase in the sabotage activities has not been during the last one month or so but during the last three or four months

SHRI I K GUJRAL. He has answered my point

SHRI A D MANI Is it a fact that these bomb cases have become frequent on account of the Government of Jammu and Kashmir and the Government of India tolerating without let or hindrance the secessionist propaganda in Kashmir?

SHRI JAISUKHLAL HATHI: think both are independent subjects. The explosion of bombs is an act done by certain miscreants, spies, those who want to create a certain atmosphere in the country

श्री गिरिराज फिशोर फपुर: ग्रभी मत्री महोदय ने फरमाया कि यह काश्मीर सरकार का जिम्मा है और हम अखबारों मे देख रहे हैं कि काश्मीर के बार्डर पर रोज ही इस तरह की घटनाये हो रही हैं और इस से यह मालम पडता है कि काश्मीर सरकार उनको रोकने मे समर्थ नही है। तो क्या भारत सरकार यह समझते हुए कि यह तो काश्मीर सरकार का जिम्मा है, चप बैठी रहेगी भौर ये घटनाये होती रहेगी?

श्री जयसुख लाल हायी : जो बार्डर का सरक्षण है वह तो गवनंमेट म्राफ इन्डिया कर रही है। अभी जो बात है वह काश्मीर के भीतर की बात है, वहा काश्मीर गवनंमेट देख रही है। तो मैं कहना चाहता ह कि बहत सी गिरफ्तारियां हुईं हैं श्रीर मुकहमा भौर लीगल एरेस्ट तो नही हए लेकिन इन्टारगेट 2879

SHRI G. M. MIR: I would like to know whether it is a fact that these bomb explosions have been going on in Jammu and Kashmir for the last, say, ten to fifteen years and not even a single case has been traced out, and whether it is also a fact that these bomb cases usually occur in the Poonch sector and Mendhar sector, which are just near the border, and we have a large number of troops s'a'ioned over there May I know, Sir, whether the Government are going to make certain ariangemets to thwart these bomb explosions because the people of the Poonch sector and Mendhar sector are feeling great harassment because of these explosions? I would request the Central Government . . .

## ¥-MR CHAIRMAN: No request

SHRI G. M. MIR: I would like to know whether the Central Government will take some special care to see that these bomb explosions, which seem to be organised and aimed at strategic points, which have been occurring just near the pipe-line of the power house, and also the Deputy Commissioner's office, just near the brigade headquarter and in the city, are stopped, whether they have taken any action and whether any person has been arrested in this regard.

Mr. CHAIRMAN I hope there is no other 'whether'.

SHRI JAISUKHLAL HATHI: These explosion cases have really started from 1957. In some years the number has decreased very much; in recent years they have increased, and we have taken all possible care along with the Jammu and Kashmir Government to see that these activities are stopped.

## CAPITATION FEES IN TECHNICAL Institutions

to Questions

\*416. SHRI N. SRI RAMA REDDY. Will the Minister of Education pleased to state whether it is a fact that he made a sta ement in Bangalore in July, 1964 that the system of levy of capitation fees in certain private Technical institutions is as good as black market?

THE MINISTER OF **EDUCATION** (SHRI M C CHAGLA): Yes, Sir correct expression was "blackmarketing in education"

SHRI N SRI RAMA REDDY: If this is the impression of the hon Minister I would like to know what prevents him from taking action to see that such a thing does not take place, especially in these technical institutions

SHR M C CHAGLA. Sir, I have taken every possible action. The understanding was that private engineering institutions should not be started without the consent of the All-India Council in Delhi. The Mysore Government affiliated these colleges although our sanction was not taken. We have now appointed a committee of the University Grants Commission to go and find out whether standards are being maintained or not report has just been made and we are considering it

SHRI N SRI RAMA REDDY. would like to know whether it is not taking place as a normal practice in the country, in starting these technical institutions, that huge have been collected in the name capitation fees without let or rance. I would like to know whether concrete steps are going to be taken to stop this kind of collection of heavy capitation fees.

SHRI M C CHAGLA There blackmarketing in many departments, but I think the most scandalous blackmarketing is in education. I am conscious of the evil; I am trying to fight it and I am trying to stop it altoge-